

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.32 of 2021

IN THE MATTER OF:

Pinakin Shah **...Appellant**
Liquidator of Brew Berry Hospitalities Pvt. Ltd.

Versus

The Assistant Commissioner of State Tax & Anr. **...Respondents**

For Appellant: **Shri Ishan Shah, Advocate**

For Respondents: **None**

ORDER
(Virtual Mode)

23.02.2021 Heard Counsel for the Appellant.

In this matter, Notice was issued on 25th January, 2021. The Notice has been served on the Respondents. Still, nobody is present for the Respondents.

List the Appeal 'for admission (after Notice) hearing' on 25th February, 2021.

If by that time Respondents do not appear, we will proceed to hear the Appeal.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md